

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 05.08.2025

COURT OF REGISTRAR

(HYBRID MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4494 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Kailash Chand Sharma Vs. Arun Kumar Gupta, RP of Reform Ferro Cast Ltd. (Corporate Debtor) & Ors.	Gaurav Yadava
2.	I.A. No. 4495 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	I E Trading Company Pvt. Ltd., Through Its Liquidator i.e. Sanjay Aggarwal Vs. D.B Engineering Pvt. Ltd.	Vinod Kr. Chaurasia
3.	I.A. No. 4502 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	State Bank of India Vs. Map Cotton Pvt. Ltd.	Harshit Khare
4.	I.A. No. 4503 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Mayura Attal Vs. Vimal Kumar Agarwal & Ors.	Amey Hadwale
5.	I.A. No. 4504 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Tribhuvan Markplus Pvt. Ltd. Vs. Green Valley Bio- Energy Pvt. Ltd.	Mohit Nandwanii

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Assistant Registrar**